Item No.9

M.A. No.962/2004 IN O.A. No.2812/2003

17.5.2004

Present: None for the applicant.

Shri S.M. Arif, learned counsel of the respondents.

## MA 962/2004

In compliance of our order dated 28.11.2003 in OA 2812/2003, respondents vide order dated 8.3.2004 acorded the benefit of BCR scheme to the applicant with all consequential benefits.

Taking note of the aforesaid, the present MA 962/2004 stands disposed of.

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(R.K. Upadhyaya) 'Administrative Member

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(Shanker Raju) Judical Member

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